

1	2	3
18.	Mizoram	5
19.	Nagaland	3
20.	Odisha	200
21.	Punjab	142
22.	Rajasthan	250
23.	Sikkim	6
24.	Tamil Nadu	68
25.	Tripura	1
26.	Uttar Pradesh	3000
27.	Uttrakhand	57
28.	West Bengal	303
TOTAL (STATES)		6497
29.	A and N Island	4
30.	Chandigarh	7
31.	D and N Haveli	0
32.	Daman and Diu	0
33.	Delhi	484
34.	Lakshadweep	0
35.	Puducherry	0
TOTAL (UTs)		495
TOTAL (ALL-INDIA)		6992

Steps to address Naxal issue

3653. SHRI ANIL MADHAV DAVE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is taking firm steps to address Naxal issue in various parts of country against increase in the level of violence in recent years;

(b) the State-wise number of civilians and security personnel killed in past three years; and

(c) the details of steps taken by Government and State-wise financial aid provided in last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments concerned. The Central Government has a holistic approach towards combating LWE where in it supplements the efforts of the State Governments over a wide range of issues including deployment of CAPFs, assistance in implementation of development schemes, improving governance and capacity building by the States in various areas. It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance will yield the desired results against LWE.

(b) The State-wise details of civilians and security personnel killed in past three years is placed at Statement-I. (*See below*)

(c) In order to contain the influence of Maoists, assistance is extended to the State Governments on a continuous basis and the quantum of assistance depends on the requirements of the states and availability of resources with the Government of India. The financial assistance provided to States in the last three years under the Schemes namely Special Infrastructure Scheme (SIS), Security Related Expenditure (SRE) Scheme and Scheme for Construction/Strengthening of Fortified Police Stations being implemented in the LWE affected States are given in Statement-II, III and IV respectively.

Statement - I

State-wise statistics of killings of civilians and security forces

State	2009		2010		2011		2012 (up to April 30)	
	Civilians killed	SFs killed	Civilians killed	SFs killed	Civilians killed	SFs killed	Civilians killed	SFs killed
1	2	3	4	5	6	7	8	9
Andhra Pradesh	18	0	24	0	9	0	2	1
Bihar	47	25	72	25	60	3	10	0
Chhattisgarh	163	127	171	172	124	80	16	15

1	2	3	4	5	6	7	8	9
Haryana	0	0	0	0	0	0	0	0
Jharkhand	140	68	132	25	149	33	55	21
Karnataka	0	0	0	0	1	0	0	0
Madhya Pradesh	0	0	0	1	0	0	0	0
Maharashtra	41	52	35	10	44	10	12	14
Odisha	36	31	62	17	39	14	6	10
Uttar Pradesh	2	0	1	0	0	0	0	0
West Bengal	144	14	223	35	41	2	0	0
TOTAL	591	317	720	285	467	142	101	61

SFs: Security Forces.

Statement - II*Funds released under Special Infrastructure Scheme (SIS) during last three years*

(Rs. lakh)

Sl.No.	States	Funds Released		
		2009-10	2010-11	2011-12
1	Andhra Pradesh	340.00	1751.18	2377.160
2	Bihar	370.00	1739.40	3465.710
3	Chhattisgarh	390.00	2033.76	3040.530
4	Jharkhand	585.00	2008.10	3561.350
5	Madhya Pradesh	-	232.07	747.730
6	Maharashtra	290.00	879.42	434.250
7	Odisha	420.00	2035.64	4047.270
8	Uttar Pradesh	265.00	1121.83	440.840
9	West Bengal	340.00	1198.60	467.170
	TOTAL	3000.00	13000.00	18582.010

Statement - III*Security Related Expenditures Scheme released since 2009-10 to 2011-2012 (As on 31.3.2012)*

(Figures in Rs. Lakhs)

State	2009-2010			2010-11			2011-12		
	Work plan approved in principle	Amount released (upto 31.3.2010)		Annual work plan approved	Amount released (upto 31.3.2011)		Work plan approved in principle	Amount released (upto 31.3.2012)	
		Advance	Reimbursement		Advance	Reimbursement		#Advance	Reimbursement
Andhra Pradesh	1290.80	197.73	29.78	4072.93	1164.65	1654.19	3759.26	939.81	132.96\$
Bihar	1806.00	276.65	-	5686.09	1625.94	1315.25	5459.66	1364.91	-
Chhattisgarh	3003.00	459.99	3154.25	14262.53	4078.38	4695.97	9894.00	2473.50	306.12+905.04\$+ 552.42^=1763.58
Jharkhand	3259.00	499.22	611.88	5302.23	1516.17	4424.48	7834.20	1958.55	4822.41+754.99\$ =5577.40
Madhya Pradesh	71.00	10.87	-	306.00	87.50	67.91	110.00	27.50	-
Maharashtra	438.00	67.09	204.09	3067.20	877.06	490.11	3051.64	762.91	-
Orissa	2423.40	371.22	-	15547.10	4445.69	1215.92	8626.46	2156.62	-
Uttar Pradesh	331.30	50.75	-	414.09	118.41	237.73	440.42	110.11	89.90^
West Bengal	434.00	66.48	-	2050.00	586.20	1304.88	3041.00	760.25	630.43
Miscellaneous	-	-	-	-	-	1610.35*	-	-	1330.18*
TOTAL	13056.50	2000.00	4000.00	50708.17	14500.00	17016.79	42216.64	10554.16	9524.45
		6000.00			31516.79			20078.61	

* Payment of bills made to IAF vide sanction order No 18015/53/2010-NM-III dated 31st March, 2011 on account of Airlifts provided for Anti-Naxal Operations.

* Payment of bills made to IAF vide sanction order No 18015/53/2010-NM-III dated 30th March, 2012 on account of Airlifts provided for Anti-Naxal Operations

Advance released on 23.5.2011 for 2011-2012 to 8 states AP, Bihar, Chhattisgarh, Jharkhand, MP, Maharashtra, Orissa and West Bengal (U.P. on 24.6.2011).

\$ Reimbursement of SPOs released on 10.1.2012 for the year 2010-11 to the State Govt. of Andhra Pradesh, Chhattisgarh and Jharkhand

^ Reimbursement released on 27.2.2012 for the year 2011-12 to the State Govt. of Uttar Pradesh and Chhattisgarh on 9.3.2012.

Statement - IV

Fund released under the Scheme for Construction/Strengthening of Fortified Police Stations

(Rs. lakh)

Sl.No.	State	2010-11	2011-12
1.	Andhra Pradesh	200	2000
2.	Bihar	200	4475
3.	Chhattisgarh	200	3925
4.	Jharkhand	200	3925
5.	Madhya Pradesh	100	560
6.	Maharashtra	-	550
7.	Odisha	100	3750
8.	Uttar Pradesh	-	825
9.	West Bengal	-	990
TOTAL		1000	21000

Private sector units asking security from Government

3654. SHRI ANIL MADHAV DAVE : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any private sector units have asked for security from Government for its establishments;
- (b) if so, the State-wise and private sector unit-wise details thereof;
- (c) which forces have been deployed by Government for such services; and
- (d) the details of expenses charged by Government for such services provided to the units?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) :

(a) and (b) 158 private sector units have requested for the security cover of Central Industrial Security Force (CISF). State-wise details of such requests are given in Statement-I. (See below)